CENTRAL ADMINISTRATIVE TRIBUNAL CALCUITA BENCH

No. T.A. 3 of 1996 (CR 602-W/82)

Date of order: 19.7.1996

Present: Honible Dr. B. C. Sarma, Administrative Member

Hon'ble Mr. Paritosh Dutta, Judicial Member

B. VENKATARAMANA

VS

UNION OF INDIA & ORS.

For the Applicant : Mr. N.L. Pal, counsel

For the Respondents: Mr. P. Chatterjee, counsel

As submitted by Mr. N.L. Pal, learned counsel for the applicant, in the judgment dated 30.4.1996 passed in TA 3 of 1996 arising out of CR 602-W/82 the name of the applicant should be corrected as 'B. Venkataramana' instead of 'C. Venkataramana'. Certified copies may be corrected accordingly.

MEMBER (J)

MEMBER (A)

(P. Dutta)
MEMBER (J)

(B. Sarma)
MEMBER (A)